

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No. 48 of 2022**

**IN THE MATTER OF:**

Meiyappan,  
Chengalpattu

...Applicant (s)

Versus

The District Collector,  
Chengalpattu District and others

...Respondent (s)

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1.	27.04.2023	Status Report filed by the District Collector, Chengalpattu	1 - 12
2.	20.04.2023	Letter of Padur Village Panchayat, President	13 - 15
3.	24.04.2023	Meeting Minutes by BDO	16 - 23

(Note: The page numbers are found in the top centre of every page)



Through  
Dr.D.Shanmuganathan  
Standing Counsel  
National Green Tribunal  
South Zone

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

**Original Application No.48 of 2022.**

IN THE MATTER OF

Meiyappan,

Chengalpattu

.....Applicant

Versus

The District Collector,

Chengalpattu District and others

.....Respondent

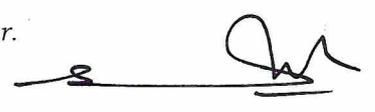
**STATUS REPORT FILED BY FIRST RESPONDENT**

I, A.R Rahul Nadh, S/o Reghu Nadh, Male, aged about 35 years residing at the Collector's Bungalow, Chengalpattu an discharging duties as the District Collector, Chengalpattu District, do hereby solemnly affirm and sincerely state as follows:-

2) It is submitted that the grievance in this application is regarding the "Unauthorised dumping of garbage in the Padur Panchayat and causing damage to the Kovilam estuary and also the Muttukadu backwaters". The waste is being dumped in to the backwaters as well as in the graveyard area.

3) It is submitted that the Hon'ble National Green Tribunal (SZ) Chennai in its order dated.11.04.2023 in the matter of O.A.48 of 2022 inter alia stated that:-

*"(i). The Tamil Nadu Pollution Control Board has filed a report only covering the issue of installation of Sewage Treatment Plant (STP) in the high rise buildings numbering about 14 in Padur Village. From the report, it appears that show cause notices have been issued to the violators and they are complying with the conditions in a phased manner.*



**District Collector  
Chengalpattu**

15/5

(ii). However, the report is bereft of particulars about the consent orders issued by the Pollution Control Board. The report is also silent about the handling of solid waste in Padur Village. Hence, we once again direct the Tamil Nadu Pollution Control Board to file a report covering all these aspects.

(iii). The District Collector is also directed to file a report with regard to the action taken and the action plan to be taken for the future in respect of Solid Waste Management which should be a permanent solution.”

4) It is submitted that pursuant to the direction of the Hon'ble National Green Tribunal order dt.11.04.2023 the District Environmental Engineer, Maraimalainagar the area was inspected on 21.04.2023 the following details are submitted to stated as follows:-

**1) Sewage Treatment Plant**

S. No.	Name and address of high rise buildings	No. of flats/residential units	Total sewage generated	Capacity of sewage treatment plant	Whether the capacity of ST is sufficient	Whether flow meters installed	Mode of disposal of sewage after STP	Remarks
1.	Gem Grove Apartment (Gem Granites), Padur Village, Thiruporur Taluk, Chengalpattu District	540 flats	240 KLD	450KLD	YES	YES	Gardenin g and Toilet flushing	
2.	Rosedale Apartment (ETA Star Property Developers Ltd), Padur Village, Thiruporur Taluk, Chengalpattu District	372 flats	160 KLD	360 KLD	YES	YES	Gardenin g and Toilet flushing	
3.	Pacifica Happiness Tower Apartment (Pacifica Chennai Projects) Infrastructures Co. Private Limited (Aurum Phase I)), Padur Village, Thiruporur Taluk, Chengalpattu District	662 flats	285 KLD	440 KLD	YES	NO	Gardenin g and Toilet flushing	

District Collector  
Chengalpattu

16/5

4.	Shri Janani Homes Pvt. Ltd., - Janani Blue Bells Apartment and M/s. Padur Janani's Blue Bells Apartment Flat Owners Association, Padur Village, Tiruporur Taluk, Chengalpattu District	288 flats	125 KLD	150 KLD	YES	NO	Gardenin g and excess treated sewage disposed through tanker lorries to Common STP at Perungudi	Board has issued direction under section 5 of the Environment (Protection) Act, 1986 vide Proc. Dated 05.12.2022 to the unit to remit Environmental Compensation of Rs.81,90,000/- within 15 days and Board has instructed DEE/TNPCB/MMN to take necessary action for filing a Criminal Case under Section 44 of the Water (P&CP) Act, 1974 and under section 37 of the Air (P&CP) Act, 1981 for project proponent constructed the housing complex and handed over to the purchasers also without not obtaining consent of the Board
5.	Godrej Apartment (SSPDL Green Acres LLP), Padur Village, Tiruporur Taluk, Chengalpattu District	455 flats	210 KLD	250 KLD	YES	YES	On land gardening within the premises, part utilized for toilet flushing and	

  
 District Collector  
 Chengalpattu

							excess treated sewage disposed for avenue plantation through local body	
6.	Colourberry Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	96 flats	41 KLD	80 KLD	YES	NO Under construction	Under construction disposed through tanker lorries to Common STP at Perungudi	
7.	Mantri Synergy Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	765 flats	330 KLD	270 KLD	NO	NO	Gardening and excess treated sewage disposed through tanker lorries to Common STP at Perungudi	
8.	Xs Real Symphony Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	200 flats	87 KLD	130 KLD	YES	YES	Gardening, toilet flushing	
9.	Xs Real Harmony Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	228 flats	100 KLD	130 KLD	YES	YES	Gardening, toilet flushing	
10	Xs Real Amity Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	180 flats	80 KLD	120 KLD	YES	NO	Gardening, toilet flushing	
11	Xs Real Siena Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	140 flats	65 KLD	100 KLD	YES	YES	Gardening, toilet flushing	

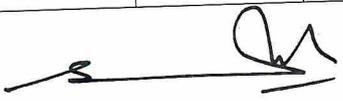
District Collector  
Chengalpattu

18  
SD

12	Xs Real Fontana Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	81 flats	35 KLD	70 KLD	YES	YES	Gardenin g, toilet flushing	
13	Jain Inseli Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	804 flats	400 KLD	600 KLD	YES	NO	Gardenin g, toilet flushing	
14	Purvankara Swan Lake Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	730 flats	400 KLD	700 KLD	YES	NO	Gardenin g, toilet flushing	

## 2) Solid Waste Management

S. No	Name and address of high rise buildings	No. of flats/ resident ial units	Quantity of waste generated		Whethe r source segregation is done	Mechanism of waste disposal		Remarks
			Wet waste (Per day)	Dry waste (Per day)		Wet waste	Dry Waste	
1.	Gem Grove Apartment, Padur Village, Thiruporur Taluk, Chengalpattu District	540 flats	250kg	200kg	YES	Handed over to Private Vendor Thiru. Ranjit, Padur	Handed over to Private Vendor Thiru. Ranjit, Padur	
2.	Rosedale Apartment (ETA Star Property Developers Ltd), Padur Village, Thiruporur Taluk, Chengalpattu District	372 flats	250kg	100kg	YES	Handed over to Private Vendor Prasanth Garbage Collector	Handed over to Private Vendor Prasanth Garbage Collector	
3.	Pacifica Happiness Tower Apartment (Pacifica (Chennai Projects) Infrastructures Co. Private Limited (Aurum Phase I)), Padur Village, Thiruporur Taluk, Chengalpattu District	662 flats	635kg (As per CPHEE O norms)	952kg (As per CPHEE O norms)	NO	Handed over to Private Vendor M/s GGU Transport	Handed over to Private Vendor M/s GGU Transport	

  
District Collector  
Chengalpattu

19  
50

4.	Shri Janani Homes Pvt. Ltd., - Janani Blue Bells Apartment and M/s. Padur Janani's Blue Bells Apartment Flat Owners Association, Padur Village, Tiruporur Taluk, Chengalpattu District	288 flats	460kg (As per CPHEE O norms)	691kg (As per CPHEE O norms)	NO	Handed over to Private Vendor	Handed over to Private Vendor	
5.	Godrej Apartment (SSPDL Green Acres LLP), Padur Village, Tiruporur Taluk, Chengalpattu District	455 flats	728kg (As per CPHEE O norms)	1092kg (As per CPHEE O norms)	NO	Handed over to Private Vendor M/s GGU Transport	Handed over to Private Vendor M/s GGU Transport	
6.	Colourberry Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	96 flats	153kg (As per CPHEE O norms)	230kg (As per CPHEE O norms)	NO	Handed over to Private Vendor M/s Arul Murugan Transport	Handed over to Private Vendor M/s Arul Murugan Transport	
7.	Mantri Synergy Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	765 flats	300kg	150kg	YES	Handed over to Private Vendor M/s Wastewin	Handed over to Private Vendor M/s Wastewin	
8.	Xs Real Symphony Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	200 flats	100kg	150kg	YES	Handed over to Private Vendor M/s Wastewin	Handed over to Private Vendor M/s Wastewin	
9.	Xs Real Harmony Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	228 flats	100kg	150kg	YES	Handed over to Private Vendor M/s Wastewin	Handed over to Private Vendor M/s Wastewin	
10.	Xs Real Amity Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	180 flats	100kg	150kg	YES	Handed over to Private Vendor M/s Wastewin	Handed over to Private Vendor M/s Wastewin	

District Collector  
Chengalpattu

20/09

11	Xs Real Siena Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	140 flats	100kg	150kg	YES	Handed over to Private Vendor M/s Wastewin	Handed over to Private Vendor M/s Wastewin	
12	Xs Real Fontana Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	81 flats	100kg	150kg	YES	Handed over to Private Vendor M/s Wastewin	Handed over to Private Vendor M/s Wastewin	
13	Jain Inseli Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	804 flats	1286kg (As per CPHEEO norms)	1929kg (As per CPHEEO norms)	NO	Handed over to Private Vendor M/s GGU Transport Waste Management	Handed over to Private Vendor M/s GGU Transport Waste Management	
14	Purvankara Swan Lake Apartment, Padur Village, Tiruporur Taluk, Chengalpattu District	730 flats	1162kg (As per CPHEEO norms)	1752kg (As per CPHEEO norms)	NO	Handed over to Private Vendor M/s GGU Transport Waste Management	Handed over to Private Vendor M/s GGU Transport Waste Management	

5) It is further submitted the Block Development Officer (VP) Thiruporur stated as follows:-

**Action Taken by the Panchayat Administration:**

- (i) It is humbly submitted that, as per the NGT order, the Block Development Officer (V.P) has convened a meeting with the Padur Panchayat Apartments Welfare Associations, Residential Welfare Association (for Individual houses), Local Panchayat authorities along with Zonal Deputy Block Development Officer and Self Help Group Members. The meeting was held on 24.04.2023 and around 16 Apartment Welfare Associations participated in the meeting and various points with regard to the effective implementation of Solid Waste Management and Liquid Waste Management in Padur Panchayat has been discussed.

  
District Collector  
Chengalpattu

- (ii) It is humbly submitted that as per the directions given by the Hon'ble Tribunal notice has been issued to all the high rise apartments and gated communities insisting them to register the tankers which remove the untreated sewage water from the apartments in Local Panchayat Administration.
- (iii) It is humbly submitted that It is also proposed to construct Micro Composite Centre and a plastic waste Management Unit at cost of Rs.32.93 Lakhs (Rupees Thirty Two Lakhs Ninety Three Thousand Only) in Survey No.214/3 in Padur Panchayat vide BDO(VP) Thiruporur R.C.No.25/2021/B4 Dated 16.11.2022. Now Preliminarily Administrative Sanction is accorded by the District Collector through his Proceedings R.C.No.4714/2020/A11, dated:29.12.2022 for an Estimate Amount Rs.7,82,250/- and tender procedures also finalized and the work will be completed in due course.
- (iv) It is humbly submitted that the dumping of waste into the backwaters of Padur Panchayat in the Muttukadu backwater estuaries has stopped by the Padur Panchayat Administration for the last few years. the Padur Panchayat has now being removing the waste dumped into the graveyard and shifting the same to Kolathur Dumping Yard in Kattankolathur Block.

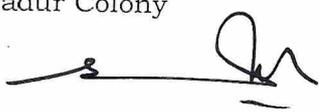
**Plan of Action to be taken**

I humbly submitted below the detailed plan of action to be taken for the future in respect of Solid Waste Management in Padur Panchayat as permanent solution.

**Detailed Report of Padur Panchayat in Solid Waste Management**

➤ **PANCHAYAT PROFILE :-**

<b>Total Households</b>	<b>: 5047</b>	Apartments - 4079 Individual Housholds - 968
<b>Total Population</b>	<b>: 10685</b>	Apartments - 7147 Individual Housholds - 3538
<b>Habitations</b>	<b>: 2 Nos.</b>	Padur Village, Padur Colony
<b>Ward</b>	<b>: 9 Nos.</b>	

  
**District Collector**  
**Chengalpattu**

22  
50

➤ **THOOIMAI KAVALARs / SANITARY WORKERS - STATUS:-**

- |  |   |                                  |
|--|---|----------------------------------|
| • Thooimai Kavalars (Presently Working)  | : | 6 Persons                        |
| • Sanitary Workers   | : | 11 Persons                       |
| <b>Total</b>   | : | <b>17 Persons</b>                |
|  |   |                                  |
| • Total Requirement of Thooimai Kavalars / Sanitary Workers as per Individual Households | : | 968/50 = 19.36<br>= <b>20Nos</b> |
| • Additional requirement of Thoomai Kavalars / Sanitary workers                          | : | <b>3 Persons</b>                 |

➤ **VECHICLES AVAILABLE:-**

- |   |   |                         |
|---|---|-------------------------|
| • Tricycles   | : | 3 Nos.                  |
| • Push Cart   | : | 3 Nos.                  |
| <b>Total</b>  | : | <b>6 Nos.</b>           |
|   |   |                         |
| • Requirements of Tricycles - (1 Tricycles per 2 Thooimai Kavalars) | : | <b>20 / 2 = 10 Nos.</b> |
| • Additional Push Cart required                                     | : | 10-6 = <b>4 Nos.</b>    |
| • Tractors with Driver Availability                                 | : | <b>2 Nos.</b>           |
| • Tata Ace  | : | 1 No.                   |

➤ **E CART REQUIREMENT:**

- MCC / PWM has been proposed and the proposed site is located at a distance of 1km from the Village, hence E carts are required to collect garbage from each of the collection points in every ward.
- E cart requirement : 1 No.**

➤ **PLAN OF ACTION FOR MANAGING THE SOLID WASTE**

**I. For individual Households (968)**

- (i) Source Segregation to be initiated in every household by providing bins for wet waste (green) and Dry waste (Red). Procurement and Supply of bins to be done by Village Panchayat Administration.

  
**District Collector**  
**Chengalpattu**

- (ii) 'Push cart - 3 Nos.' and 'E- Cart - 1 Nos.' to be procured by Village Panchayat under 15CFC 30 % SBM Component.
- (iii) Additional requirement, 3 Nos. of Sanitary Workers to be employed by the Village Panchayat Administration.
- (iv) Construction of MCC and Plastic Management Unit has been proposed in survey No.214/3. for which 5 Persons will be employed by Village Panchayat Administration for effective functioning.

➤ **WASTE AUDIT SURVEY :-**

- (i) Waste Audit Survey will be conducted in all two Habitations in Coordination with Hindustan Institute of Technology & Science Padur.

➤ **ASSESSMENT OF WASTE GENERATION FROM INDIVIDUAL HOUSEHOLDS :-**

Individual Households	:	968
Population	:	3538
Total Waste generated (250 gm / person)	:	$3538 \times 0.250 \text{kg} = 884.5 \text{kg}$ <b>= 0.8845 MT</b> <b>Wet waste</b>
(60% of Total Waste generated)	:	$0.8845 \times 60 / 100 = 0.5307 \text{ MT}$ <b>= 0.53 MT</b> <b>Dry Waste</b>
(40% of Total Waste generated)	:	$0.8845 \times 40 / 100 = 0.353 \text{ MT}$

➤ **MCC AND PWM UNIT (UNDER CONSTRUCTION):-**

MCC Capacity	:	1 MT
PWM Unit Components	:	a. Plastic Shredder b. Dust removal Machine

**EXISTING WASTE MANAGEMENT IN APARTMENTS / GATED COMMUNITIES:-**

- Existing Apartments / Gated Communities : 13 Nos.
- (i) At present source segregation is done in every household (as per apartment association information)
- (ii) Dry waste & Wet waste is being handed over / sold to private Agencies.

  
**District Collector**  
**Chengalpattu**

24  
50

**INSTRUCTIONS TO THE APARTMENTS / GATED COMMUNITIES BY THE PANCHAYAT ADMINISTRATION :-**

- (i) Apartments are requested to install Bulk Community Bio composters with capacities w.r.t. the waste generated by the household populations.
- (ii) In apartment associations should give the details of vendors / Agencies involved in collection of wet / Dry Waste & details of private tanker's engaged in collection and disposal of raw sewage (untreated sewage), which will help the Panchayat administration to verify and make them register themselves either with CMWSSB or with TWAD Board with GPS fitted in the vehicles.

6) It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No.48 of 2022 and thus render justice.



District Collector  
Chengalpattu

25



**VERIFICATION**

I A.R Rahul Nadh, S/o Reghu Nadh, Hindu, aged about 35 years, the District Collector, Chengalpattu do hereby verify that the contents of above paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 27<sup>th</sup> day of April, 2023.

  
District Collector 26  
Chengalpattu 50



# பஞ்சர் முதல்நிலை ஊராட்சி

**KAS.தாரா சுதாகர்** B.Com., M.A., MSW.,

தலைவர்



பஞ்சர் ஊராட்சி பஞ்சாயத்து அலுவலகம்

பிரதான சாலை, பஞ்சர் - 603 103

செல்: 9841848848

பெறுநர்

M/s.ETA Rosedale Appartments,  
Padur Village,  
Chengalpet District.

ந.க.எண்.06/2023-24/பொ.நி நாள்.20.04.2023

பொருள் - தேசிய பசுமை தீர்ப்பாயம் - செங்கல்பட்டு மாவட்டம் - திருப்போநூர் ஊராட்சி ஒன்றியம் - பஞ்சர் ஊராட்சி - தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண்.O.A.48/2022 தொடர்பாக 15.12.2022 அன்று வெளியிடப்பட்ட உத்தரவு - நடவடிக்கை மேற்கொள்ளுதல் - தொடர்பாக.

பார்வை - 1.தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண். O.A.48/2022.  
2.வட்டார வளர்ச்சி அலுவலர்(கி.ஊ), திருப்போநூர் அவர்களின் கடித ந.க.எண்.3311/2019/ஆ3 நாள்.11.04.2023.

\*\*\*\*\*

அம்மையர்,

செங்கல்பட்டு மாவட்டம், திருப்போநூர் ஊராட்சி ஒன்றியம், பஞ்சர் ஊராட்சியில் சுருகாரு பகுதியில், குப்பை கொட்டுவதை எதிர்த்தும் பஞ்சர் ஊராட்சியில் திடக்கழிவு மேலாண்மை திட்டத்தினை திறம்பட நடைமுறைப்படுத்திட உரிய நடவடிக்கை கேட்டு, தேசிய பசுமை தீர்ப்பாயத்தில் வழக்கு எண்.O.A.48/2022 தொடர்புபட்டுள்ளது.

இது தொடர்பாக பார்வை 1-ல் காணும் தேசிய பசுமை தீர்ப்பாயம் 15.12.2022 அன்று உத்தரவில் பஞ்சர் ஊராட்சியில் உள்ள சுமார் 100குடியிருப்புகளுக்கு மேல் கொண்ட அருக்குமாடி குடியிருப்புகளில், சேகரிக்கப்படும் குப்பைகள் மற்றும் திரவ கழிவுகள், திட கழிவு மேலாண்மை திட்ட விதிகள் 2016-ன்படி, அவர்கள் சொந்த செலவில் அகற்றப்பட்டு வருகிறது. இருப்பினும் மேற்கண்ட குப்பைகள் மற்றும் திரவ கழிவுகளை அகற்றும் லாரி உரிமையாளர்கள், அதனை உரிய முறையில் வெளியேற்றுவதில்லை. அதனால் ஊராட்சியின் தூய்மை மற்றும் சுகாதாரம் பாதிக்கப்படுகிறது. எனவே அருக்குமாடி குடியிருப்போர் நல சங்கத்தினர், தங்களுடைய குப்பைகள் மற்றும் திரவ கழிவுகளை அகற்றும் லாரி உரிமையாளர்களின் பெயர் மற்றும் லாரியின் பதிவு எண் போன்ற விவரங்களை உடனடியாக பஞ்சர் ஊராட்சி நிர்வாகத்திடம் பதிவு செய்திட கேட்டுக்கொள்ளப்படுகிறது. மேலும் 25.04.2023-க்குள் பதிவு செய்திடாத லாரிகள் அனுமதிக்கப்படமாட்டாது.

தலைவர்

பஞ்சர் முதல்நிலை ஊராட்சி  
திருப்போநூர் ஊராட்சி ஒன்றியம்

twitter @PadurPresident

fb@PadurPresident

padur.president@gmail.com



Padur Helpline : 81110 11611



# படூர் முதல்நிலை ஊராட்சி

**KAS.தாரா சுதாகர்** B.Com., M.A., MSW.,

தலைவர்



படூர் ஊராட்சி பஞ்சாயத்து அலுவலகம்

பிரதான சாலை, படூர் - 603 103

செல்: 9841848848

பெறுநர்

ந.க.எண்.07/2023-24/பொ.நி நாள்.20.04.2023

பொருள் - திடக்கழிவு மேலாண்மை - செங்கல்பட்டு மாவட்டம் - திருப்போடூர் ஊராட்சி ஒன்றியம் - படூர் ஊராட்சி - பெரிய அளவிலான கடைகள் / நிறுவனத்தின் குப்பைகள் மற்றும் திரவ கழிவுகளை கடைகளின் உரிமையாளர்களே சொந்த செலவில் அகற்ற தெரிவித்தல் - சார்ந்து.

பார்வை - தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண். O.A.48/2022.

\*\*\*\*\*

ஐயா/ அம்மையீர்,

செங்கல்பட்டு மாவட்டம், திருப்போடூர் ஊராட்சி ஒன்றியம், படூர் ஊராட்சியில் செங்கல்பட்டு மாவட்ட ஆட்சித்தலைவர் அவர்களின் உத்தரவின்படி, ஊராட்சியின் தூய்மை மற்றும் சுகாதாரத்தினை மேம்படுத்த, ஊராட்சியிலுள்ள பெரிய அளவிலான கடைகள் / நிறுவனத்தின் குப்பைகள் மற்றும் திரவ கழிவுகளை, அதன் உரிமையாளரே தனது சொந்த செலவில் அகற்றிக்கொள்ள வேண்டும். ஊராட்சி நிர்வாகத்தால் தங்கள் கடைகளின் குப்பைகளை பெற்றுக்கொள்ள அனுமதி இல்லை என இதன்மூலம் அறிவிக்கப்படுகிறது.

தலைவர்

படூர் முதல்நிலை ஊராட்சி  
திருப்போடூர் ஊராட்சி ஒன்றியம்

twitter @PadurPresident

fb @PadurPresident

✉ padur.president@gmail.com

24h Padur Helpline : **81110 11611**

செங்கல்பட்டு மாவட்டம்

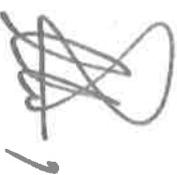
திருப்போடூர் ஊராட்சி ஒன்றியம்

படீர் ஊராட்சி

## முக்கிய அறிவிப்பு

செங்கல்பட்டு மாவட்ட ஆட்சித்தலைவர் அவர்களின் உத்தரவின்படி, ஊராட்சியின் தூய்மை மற்றும் சுகாதாரத்தினை மேம்படுத்த தங்களின் கடை / நிறுவனத்தின் குப்பைகளை மக்சும் குப்பை மக்காத குப்பை என தரம்பரித்து ஊராட்சியின் தூய்மை பணியாளர்களிடம் ஒப்படைக்க கேட்டுக்கொள்ளப்படுகிறது. தரம்பரிக்காத குப்பைகளை ஊராட்சியால் பெற்றுக்கொள்ள அனுமதி இல்லை என இதன்மூலம் அறிவிக்கப்படுகிறது.

தலைவர்



படீர் முதல்நிலை ஊராட்சி

திருப்போடூர் ஊராட்சி ஒன்றியம்



# பஞ்சர் முதல்நிலை ஊராட்சி

KAS.தாரா சுதாகர் B.Com., M.A., MSW.,

தலைவர்



பஞ்சர் ஊராட்சி பஞ்சாயத்து அலுவலகம்

பிரதான சாலை, பஞ்சர் - 603 103

செல்: 9841848848

பெறுநர்

M/s.ETA Rosedale Appartments,  
Padur Village,  
Chengalpet District.

ந.க.எண்.06/2023-24/பொ.நி நாள்.20.04.2023

- பொருள் - தேசிய பசுமை தீர்ப்பாயம் - செங்கல்பட்டு மாவட்டம் - திருப்போரூர் ஊராட்சி ஒன்றியம் - பஞ்சர் ஊராட்சி - தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண்.O.A.48/2022 தொடர்பாக 15.12.2022 அன்று வெளியிடப்பட்ட உத்தரவு - நடவடிக்கை மேற்கொள்ளுதல் - தொடர்பாக.
- பார்வை - 1.தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண். O.A.48/2022.  
2.வட்டார வளர்ச்சி அலுவலர்(கி.ஊ), திருப்போரூர் அவர்களின் கடித ந.க.எண்.3311/2019/ஆ3 நாள்.11.04.2023.

\*\*\*\*\*

அம்மையீர்,

செங்கல்பட்டு மாவட்டம், திருப்போரூர் ஊராட்சி ஒன்றியம், பஞ்சர் ஊராட்சியில் சுருகாரு பகுதியில், குப்பை கொட்டுவதை எதிர்த்தும் பஞ்சர் ஊராட்சியில் திடக்கழிவு மேலாண்மை திட்டத்தினை திறம்பட நடைமுறைப்படுத்திட உரிய நடவடிக்கை கேட்டு, தேசிய பசுமை தீர்ப்பாயத்தில் வழக்கு எண்.O.A.48/2022 தொடர்பப்பட்டுள்ளது.

இது தொடர்பாக பார்வை 1-ல் காணும் தேசிய பசுமை தீர்ப்பாயம் 15.12.2022 அன்று உத்தரவில் குடியிருப்போர் நல சங்கத்தினர் மற்றும் ஊராட்சி நிர்வாகத்தினருடன் கூட்டம் நடத்திடவும் இது தொடர்பாக உரிய செயல் திட்டம் தயாரித்து சமர்ப்பித்திட தெரிவிக்கப்பட்டுள்ளது.

எனவே, மேற்கண்ட வழக்கு எண் தொடர்பாக பஞ்சர் ஊராட்சியில் திட மற்றும் திரவ கழிவு மேலாண்மை திட்டத்தினை சீரிய முறையில் செயல்படுத்திடவும், குடியிருப்போர் நல சங்கத்தினர் மற்றும் ஊராட்சி நிர்வாகத்தினருடன் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்கள் 24.04.2023 அன்று காலை 11.00 மணிக்கு பஞ்சர் ஈ-சேவை மையம் கட்டிடத்தில் கூட்டம் நடத்த உள்ளதால் அதில் தவறாமல் கலந்துகொள்ள கனிவுடன் கேட்டுக்கொள்ளப்படுகிறது.

தலைவர்

பஞ்சர் முதல்நிலை ஊராட்சி  
திருப்போரூர் ஊராட்சி ஒன்றியம்

Recd  
S.Vandhanam  
21/4/23  
866 7316691

twitter @PadurPresident

fb@PadurPresident

padur.president@gmail.com



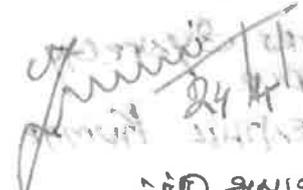
Padur Helpline : 81110 11611

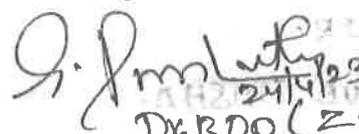
படுர் ஊராட்சி

திருப்போளூர் ஊன்றியம்

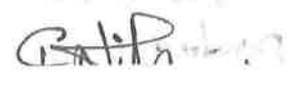
செங்கப்பலகு மாவட்டம், திருப்போளூர் ஊராட்சி ஒன்றியம், படுர் ஊராட்சியில் சுகநாக பகுதியில், குப்பை தொகுதியை சந்திக்கும் படுர் ஊராட்சியில் தடிக்ஷு மெய்க்கை திட்டத்தினை திட்டமிட நடைமுறைப்படுத்த உரிய நடவடிக்கை மேற்கு, தேசிய பசுமை தீர்ப்பாயத்தில் அபிதிரு லண்: O.A48/2022 தொடரப்பலகு சந்திர தலைவர் தலைமையில், அட்பார உமாச்சி அலகலர்(க.உ) அலகலர் முக்கியத்தில் 24.04.2023 அன்று காலை 11.00 மணியளவில் திரும்பு சேக்கையைய கலிபுத்தலில் கூட்டம் நடைபெற்றது. இதில் குடியிருப்போர் நல சங்கத்தினை குற்றம் கலிபுத்தலில் அளி உரிமையாளர்கள் கலந்து தொகையலர்.

  
24/4/23  
தலைவர்  
படுர் ஊராட்சி  
திருப்போளூர் ஒன்றியம்

  
24/4/23  
அட்பார உமாச்சி அலகலர்(க.உ)  
திருப்போளூர்.

  
24/4/23  
Dy.BDO (Z-II)





S. NO	APARTMENT NAME	MOBILE NO	SIGNATURE
	Name of the member		
1.	SSPDL Apartment (Ashokkumar - Treasr)	6385324349	M. Adnan
2.	T. Govindarajan (Rose dale Apartments Padur)	9281324756	T. Govin.
3.	Rosedale Apartments Padur V. VICHRAM	8148688944	V. Vichram
4.	Rosedale Apartments Padur K. Divesh	8072238579	K. Divesh
5.	Mantra Synergy S. Sathish	8056648267	S. Sathish
6)	PACIFICA HAPPINESS TOWER PADUR SARAVANAN.B	6383354648	S. Saravanan.B
7)	Mantra Synergy PADUR M. Senthil Kumar	7394284715	M. Senthil Kumar 24/02/2023
8	XS REAL SIENA PADUR K. SADIQUE BASHA	9789910686	K. Sadique Basha
9	XS Real Fontana	9940000000	[Signature]

S. NO	APARTMENT NAME	MOBILE NO	SIGNATURE
11	*S Real Amity. ELAIYADAH. (FM)	7200957187	
12	*S Real, Harmony B. ARONRAJ (FM)	9791212187.	
13	A. Victoria Selvan	7397004455	
14	P. Gowtham 5.25 அளவு 2 படுக்கை LBO	9500054107	
15	S. Ashok.	900325346	
16	D. Jayanthi 8.25 அளவு 2 படுக்கை LBO	9840246958	
17	R. Umamaheswari 2.25 அளவு 2 படுக்கை LBO	9941813990	
18	S. Latha 7.25 அளவு 2 படுக்கை LBO	6379046440.	
19	S. Reka	7299337172	

ந.க.எண்.007/2022/ஆ2  
நாள் .04.2023

செங்கல்பட்டு மாவட்டம்  
திருப்போரூர் ஊராட்சி ஒன்றியம்  
பரூர் ஊராட்சி

பரூர் ஊராட்சியில் திடக்கழிவு மேலாண்மை திட்டம் தொடர்பாக ஊராட்சி நிர்வாகம் மற்றும் குடியிருப்போர் நல சங்கத்தினருடன் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களால் 24.04.2023 அன்று நடத்தப்பட்ட கருத்து கேட்பு கூட்ட நடவடிக்கைகள் விவரம்.

தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண் 48/2022-க்கான 11.04.2023 தேதியிட்ட உத்தரவின்படி வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்கள் தலைமையில் பரூர் ஊராட்சி நிர்வாகத்தினர் மற்றும் குடியிருப்போர் நல சங்கத்தினருடன் திடக்கழிவு மேலாண்மை திட்டம் தொடர்பாக 24.04.2023 அன்று காலை 11.00 மணிக்கு பரூர் ஊராட்சி கிராம சேவை மைய கட்டிடத்தில் கூட்டம் நடைபெற்றது. மேற்கண்ட கூட்டத்தில் கீழ்க்கண்ட அலுவலர்கள், உள்ளாட்சி பிரதிநிதிகள் மற்றும் குடியிருப்போர் நல சங்கத்தினர் கலந்து கொண்டனர்.

1. மண்டல துணை வட்டார வளர்ச்சி அலுவலர் (மண்டலம்-2), திருப்போரூர் ஊராட்சி ஒன்றியம்
2. பரூர் கிராம ஊராட்சி தலைவர் மற்றும் கிராம ஊராட்சி வார்டு உறுப்பினர்கள்
3. பரூர் கிராம ஊராட்சி செயலர்
4. பரூர் கிராம ஊராட்சியின் கீழ்க்கண்ட அருக்குமாடி குடியிருப்போர் நல சங்கத்தினர்

1. SSPDL Crescent Apartment
2. Rose Del Apartment
3. PACIFICA Happiness Tower
4. Mantri Synergy Apartment
5. XS Real Siena Apartment
6. XS Real Fontana Apartment
7. XS Real Amity Apartment
8. XS Real Hormony Apartment
9. Gem Gro Apartment
10. Jain Inseli Park Apartment
11. Purva Swanlake Apartment
12. XS Real Bella Tustany Apartment
13. XS Real Symphony Apartment
14. Godrej Azure Apartment
15. Marina Apartment Phase 1 & 2
16. Color Berry Apartment

கருத்து கேட்பு கூட்ட நடவடிக்கைகள்

திடக்கழிவு மேலாண்மை

பரூர் கிராம ஊராட்சித் தலைவர் இக்கிராம ஊராட்சியில் 15க்கு மேற்பட்ட அருக்குமாடி குடியிருப்புகள் இருக்கின்ற காரணத்தினால் அவற்றின் குப்பைகளை எடுக்க போதுமான குப்பை வண்டிகள் தேவை என தெரிவித்தார். XS Real குடியிருப்பு நல சங்கத்தினர் மற்றும் SSPDL

குடியிருப்பு நல சங்கத்தினர் தங்களது குடியிருப்பின் குப்பைகளை மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து தனியார் நிறுவனங்களின் மூலம் ஒப்பந்த அடிப்படையில் குப்பைகள் அகற்றப்பட்டு மாநகராட்சி குப்பை கிடங்கிற்கு கொண்டு செல்லப்படுகின்றன என தெரிவித்தனர். ஊராட்சி மன்றத் தலைவர் தனியார் நிறுவனங்கள் மூலம் ஒப்பந்த அடிப்படையில் எடுக்கப்படும் குப்பைகள் சட்ட விரோதமாக இரவு நேரங்களில் கிராம ஊராட்சி எல்லைக்குள் கொட்டிவிட்டு செல்வதாக தெரிவித்தார். இதற்கு கிராம ஊராட்சி மூலம் மேற்கண்ட குப்பைகள் அகற்றப்பட்டால் அதற்கான கட்டணத் தொகையையும் செலுத்திட தயாராக உள்ளதாக குடியிருப்பு நல சங்கத்தினர் தெரிவித்தனர்.

மேலும் அடுக்குமாடி குடியிருப்புகளில் தனியார் நிறுவனங்கள் மூலம் ஒப்பந்த அடிப்படையில் பெறப்படும் குப்பைகள் சரியான முறையில் தரம் பிரித்து ஒப்படைக்கப்படுகின்றனவா அவ்வாறு வெளியேற்றப்படும் குப்பைகள் மாநகராட்சி குப்பை கிடங்கிற்கு கொண்டு செல்லப்படுகின்றனவா என்பதை பட்டர் கிராம ஊராட்சி தலைவர் மற்றும் குடியிருப்பு நல சங்கத்தினர் குறிப்பிட்ட கால இடைவெளிகளில் ஆய்வு செய்திட தெரிவிக்கப்பட்டது.

மேலும் அடுக்குமாடி குடியிருப்புகளில் குப்பைகளை எடுக்கும் தனியார் நிறுவனங்கள் அடுக்குமாடி குடியிருப்புகளிலிருந்து மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து பெறவேண்டும் எனவும், பெறப்பட்ட குப்பைகளை எக்காரணம் கொண்டும் குப்பை கிடங்கு அல்லாமல் பிற இடங்களில் கொட்டக்கூடாது எனவும் மீறினால் காவல் துறை மூலம் வழக்கு பதிவு செய்து நடவடிக்கை மேற்கொள்ள அறிவுரை வழங்கப்பட்டது.

மேலும் வட்டார வளர்ச்சி அலுவலர் குடியிருப்புகளிலிருந்து பெறப்படும் குப்பைகளை மக்கும் குப்பை மக்காத குப்பை என தரம் பிரிக்கப்படுகின்றன. காய்கறி கழிவுகள் இயற்கை வேளாண்மை பண்ணைகளுக்கு அனுப்பப்படுகின்றன எனவும் மற்றும் மக்காத குப்பைகள் போன்ற கழிவுகள் தனியார் நிறுவனங்கள் மூலம் அனுப்பப்பட்டு, பிளாஸ்டிக் பொருட்களை விற்பனை செய்யும் நிறுவனத்திடம் ஒப்படைக்கவும் என தெரிவிக்கப்பட்டது.

Mantri Synergy குடியிருப்பு சங்கத்தினர் தங்களது குடியிருப்புகளிலிருந்து பெறப்படும் மக்காத குப்பைகளை (Rejected Waste) அகற்றிட உரிய தனியார் நிறுவனங்கள் தேவை என தெரிவித்தனர்.

Rose Date குடியிருப்பு சங்கத்தினர் தங்களது குடியிருப்பின் குப்பைகளை மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து தனியார் நிறுவனங்களின் மூலம் ஒப்பந்த அடிப்படையில் குப்பைகள் அகற்றப்பட்டு மாநகராட்சி குப்பை கிடங்கிற்கு கொண்டு செல்லப்படுகின்றன என தெரிவித்தனர். இருப்பினும் கிராம ஊராட்சி நிர்வாகம் மூலம் குப்பைகள் எடுக்கப்பட்டால் அதற்குரிய கட்டணத்தை செலுத்திட தயாராக இருப்பதாக தெரிவித்தனர். மேலும் பட்டர் கிராம ஊராட்சி பொதுமக்களுக்கு திடக்கழிவு மேலாண்மை குறித்து கிராம ஊராட்சி நிர்வாகத்தினரால் விழிப்புணர்வு ஏற்படுத்திட வேண்டும் என கேட்டுக்கொள்ளப்பட்டது.

கூட்டத்தில் கலந்து கொண்ட அனைத்து குடியிருப்பு நல சங்கத்தினரும் அடுக்குமாடி குடியிருப்புகளில் குப்பைகளை அகற்றிடும் தனியார் நிறுவனங்களின் விவரப் பட்டியல் அளிக்க வேண்டும் என கேட்டுக்கொள்ளப்பட்டது.

#### திரவக்கழிவு மேலாண்மை

கூட்டத்தில் கலந்து கொண்ட அனைத்து அடுக்குமாடி குடியிருப்பு சங்கத்தினரும் தங்களது குடியிருப்புகளில் கழிவு நீர் சுத்திகரிப்பு நிலையம் (Sewage Treatment Plant) முறையாக செயல்படுவதாகவும் சுத்திகரிப்பு செய்யப்பட்ட கழிவுநீர் தங்களது குடியிருப்பு வளாகத்தில் உள்ள தோட்டங்களுக்கு பயன்படுத்துவதாகவும், சுத்திகரிப்பு செய்யப்படாத கழிவுநீர் லாரிகள் மூலம் வெளியேற்றப்படுவதாகவும் தெரிவித்தனர்.

இருப்பினும் கிராம ஊராட்சி தலைவர் மேற்கண்ட சுத்திகரிக்கப்படாத கழிவுநீர்கள் லாரிகள் மூலம் சட்டவிரோதமாக கிராம ஊராட்சிகளில் பல இடங்களில் ஒதுக்குப்புறமான பகுதிகளில் கொட்டப்படுவதாக தெரிவித்தார்.

#### வட்டார வளர்ச்சி அலுவலர் அவர்களின் பிரத்யேக அறிவுரைகள்

- 15வது நிதிக்குழு மான்யத்தின் கீழ் விரைவில் நான்கு E-Cart மற்றும் இதர தளவாட பொருட்கள் கொள்முதல் செய்திட நடவடிக்கை மேற்கொள்ளவும் நடப்பு ஆண்டில் 15வது நிதிக்குழு மான்யம் 30% Tied Sanitation நிதியின் கீழ் பட்டர் ஊராட்சிக்கு ரூ.294000/- ஒதுக்கீடு செய்யப்பட்டுள்ளது. இதனை சீரிய முறையில் பயன்படுத்தி இவ்வூராட்சியில் திடக்கழிவு மேலாண்மை திட்டத்தினை ஊராட்சி நிர்வாகம் மூலம் செம்மையாக செயல்படுத்திட தெரிவிக்கப்பட்டது.

- அடுக்குமாடி குடியிருப்பு நல சங்கத்தினர் மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து அவற்றை தனியார் நிறுவனங்கள் மூலமோ அல்லது கிராம ஊராட்சி மூலமோ அகற்ற வேண்டும்.
- மேலும் கிராம ஊராட்சியின் கிராம மக்களிடம் மக்கும் குப்பை மற்றும் மக்காத குப்பை தரம் பிரித்து வழங்குதல் தொடர்பான (Source Segregation) விழிப்புணர்வினை கிராம ஊராட்சி நிர்வாகத்தினர் ஏற்படுத்திட வேண்டும்.
- மேலும் Plastic Waste Management Unit அமைத்திட நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. இதற்கான முதற்கட்ட பணிகள் நடைபெற்று வருகின்றன. விரைவில் இப்பணிகள் முடிக்கப்படும்.
- அடுக்குமாடி குடியிருப்பு நல சங்கத்தினர் தங்களது குடியிருப்புகளில் குப்பைகள் மற்றும் கழிவுநீரினை அகற்றிடும் தனியார் நிறுவனங்களின் பட்டியல்களை கிராம ஊராட்சிக்கு அளித்திடவும் அந்நிறுவனங்கள் முறையாக குப்பைகள் மற்றும் கழிவுநீரினை அகற்றுகின்றனவா என்பதனை கிராம ஊராட்சித் தலைவர் மற்றும் ஊராட்சி செயலர் ஆகியோர் ஆய்வு செய்து ஒவ்வொரு மாதமும் அறிக்கையாக அளித்திட வேண்டும்.
- மேலும் குப்பைகள் அகற்றும் தனியார் நிறுவனங்களின் பட்டியல்களை கிராம ஊராட்சியில் பராமரித்திட தெரிவிக்கப்பட்டது.

வட்டார வளர்ச்சி அலுவலர்(கி.உ)  
திருப்போரூர்

பெறுநர்

1. வட்டார வளர்ச்சி அலுவலர் (கி.உ.)  
திருப்போரூர்.
2. ஊராட்சி மன்ற தலைவர் மற்றும் வார்டு உறுப்பினர்கள்,  
படூர் கிராம ஊராட்சி,  
திருப்போரூர் ஊராட்சி ஒன்றியம்.
3. அடுக்குமாடி குடியிருப்போர் நல சங்கத்தினர்  
படூர் கிராம ஊராட்சி (இணைப்பில் கண்டுள்ளவாறு)

நகல் - இணை இயக்குநர் / திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை, செங்கல்பட்டு.

நகல் - உதவி இயக்குநர் (ஊராட்சிகள்) செங்கல்பட்டு.

நகல் - உதவி திட்ட அலுவலர் (வீடுகள் மற்றும் சுகாதாரம்), செங்கல்பட்டு.

நகல் - மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர் (சட்டம்), செங்கல்பட்டு.